

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

CP.NO.170/00129/2017

IN

OA.NO.170/00462 /2016

DATED THIS THE 25th DAY OF APRIL, 2018

HON'BLE DR. K.B. SURESH , MEMBER(J)

DH.Srinivasa,
S/o Honnegowda,
Aged about 46 years,
Working as GDS MD/MC,
Dndanayakanahalli BO,
Kattaya 573 128,
Resident of Dndanayakanahalli Village,
Kattaya Hobli
Hassan District 573 128,Petitioner

(By Advocate Shri B.S.Venkatesh Kumar)
Vs.

1.Shri A.M. Nanda,
Secretary to Government of India,
Department of Posts,
Ministry of Communication and IT,
Dak Bhavan, Parliament Street,
New Delhi - 110 001 .

2.Sri Charles Lobo,
Chief Postmaster General,
Karnataka Circle, Palace Road,
Organization (Head Quarters),
Bangalore 560001

3.Sri Rajendra Kumar.S,
Postmaster General,
South Karnataka Division,
2nd Building, GPO Building,
Bangalore – 560 001.

4.Sri Sadananda HC.,
Superintendent of Post Offices,
Hassan Division,
Hassan 573 128,

...Respondents

(By Shri M.Rajakumar..... Sr.CGC)

ORDER (ORAL)

DR. K.B. SURESH MEMBER (J):

Heard. Order seems to be complied with by issuance of a speaking order. We will reserve the liberty to the applicant to challenge it. But, in the mean while, Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the petitioner in CP/129/2017

Annexure C-1: Certified copy of Final order in OA.No.129/2017
dated 15.6.2017 passed by CAT, Bangalore Bench.

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